

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:316  
ANSWERED ON:07.12.2016  
Derailment of Indore-Patna Express  
Charitra Shri Ram;Kirtikar Shri Gajanan Chandrakant

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Indore-Patna Express was derailed recently and if so, the reasons therefor;
- (b) the number of people injured/died in this accident and the amount of compensation paid, if any;
- (c) whether any investigation has been initiated/conducted in regard to the said accident;
- (d) if so, the details and outcome thereof; and
- (e) the steps taken/being taken by the Railways to avoid such rail accidents in future?

**Answer**

MINISTER OF RAILWAYS

(SHRI SURESH PRABHAKAR PRABHU)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.316 BY SHRI RAM CHARITRA NISHAD AND SHRI GAJANAN KIRTIKAR TO BE ANSWERED IN LOK SABHA ON 07.12.2016 REGARDING DERAILMENT OF INDORE-PATNA EXPRESS

(a): Yes, Madam. 14 coaches of Train No.19321 Indore-Rajendra Nagar Terminal (Patna Express) derailed between Pokhrayan and Malasa stations on Jhansi-Kanpur section of North-Central Railway on 20-11-2016. Cause of the accident is being enquired into by Commissioner of Railway Safety, Eastern Circle, Kolkata.

(b): Till 01.12.2016, 151 passengers lost their lives, 56 passengers sustained grievous injury and 128 passengers sustained simple injury. Compensation is paid by the Railway on receipt of a decree for award of compensation. However, on humanitarian grounds, an enhanced ex-gratia amount of ` 3.5 lakh each to next of kin of the deceased passengers, ` 50 thousand to the passengers who sustained grievous injury and ` 25 thousand to the passengers who sustained simple injuries has been paid. Hon'ble Prime Minister has also announced an additional ex-gratia payment of ` 2 lakh to the kin of deceased and ` 50 thousand for each of the seriously injured passengers. In addition, several passengers who have opted for the Optional Travel Insurance facility initiated from September, 2016 will also be eligible for additional compensation (` 10 lakh for death/total disability, ` 7.5 lakh for partial and permanent disability).

(c) & (d): Statutory inquiry into the derailment of Train No.19321, Indore-Rajendra Nagar (Patna Express) has been ordered to be conducted by the Commissioner of Railway Safety (CRS), Eastern Circle, Kolkata under the Ministry of Civil Aviation.

(e): Safety is accorded the highest priority by Indian Railways and all possible steps are undertaken on a continual basis to prevent accidents and to enhance safety. These include timely replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signalling and interlocking systems, safety drives, greater emphasis on training of officials and inspections at regular intervals to monitor and educate staff for observance of safe practices. Safety devices/systems being used to prevent accidents include complete track circuiting, provision of Block Proving Axle Counters (BPAC), Auxiliary Warning System (AWS), Colour Light LED Signals, Vigilance Control Device (VCD), usage of 60kg rails and Pre-stressed Concrete Sleepers, long rail panels, better welding technology, progressive use of Linke Hofmann Busch (LHB) Coaches, Centre Buffer Couplers with Integral Coach Factory (ICF) Coaches, etc.

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